

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : IBA/613/2020

NAME OF THE PETITIONER : The Assistant General Manager
(Financial Creditor)

NAME OF THE RESPONDENT(S) : S.Gauthama Shankar

UNDER SECTION : Sec 95 of IBC 2016

ORDER

Ld. Counsel Mr.ML.Ganesh along with Mr.Sashi Kumar appears for the Applicant. Ld. Counsel Ms..P.Elakkya appears for Respondent.

In the above Petitions, IRP report has not been served to the Respondent. The Applicant is directed to serve copy of the report to the Respondent and file Affidavit of Service.

In respect of the above, reply has to be filed within **two weeks**. Rejoinder, if any, be filed within a **week** thereafter.

Case is posted for hearing on **02.07.2024**.

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)